

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 681 of 2023**

IN THE MATTER OF:

Abhinay Kumar Rai ...Applicant
VERSUS
Bliss Delight & Ors. ...Respondent

MEMO OF PARTIES (As Per ORDER DATED 28.08.2025)

Abhinay Kumar Rai ... Applicant

VERSUS

- 1. Bliss Delight**
Through Director Rahul Agarwal
Levana Group, Vibhuti Khand, Gomti Nagar,
Lucknow, U.P.-226010
Email: agarwal@levangroup.in (RESPONDENT NO.1)
- 2. State Environment Impact Assessment Authority, Environment Directorate**
Through Director
Vineet Khand-1, Gomti Nagar, Lucknow-226010, U.P.
Email: doeuplko@yahoo.com (RESPONDENT NO.2)
- 3. State Environment Assessment Committee 1 & 2 Environment Directorate**
Through The Member Secretary,
Vineet Khand, Gomti Nagar,
Lucknow-226010, U.P.
Email: doeuplko@yahoo.com (RESPONDENT NO.3)
- 4. Uttar Pradesh Pollution Control Board**
Through Member Secretary
Building No. TC 12 V, Vibhuti Khand,
Gomti Nagar, Lucknow-226010
Email: ms@uppcb.in (RESPONDENT NO.4)
- 5. Lucknow Development Authority**
Through its Vice Chairman/ President,
Sector 38, 2A, Gomti Nagar, Ext Bypass Road,
Vipin Khand, Gomti Nagar, Lucknow, U.P.-226010
Email: idapro@yahoo.com (RESPONDENT NO.5)
- 6. Ministry of Environment, Forest and Climate Change**
Through The Secretary
Indira Paryavaran Bhawan Jorbagh Road New Delhi – 110 003
Email: secy-moef@nic.in (RESPONDENT NO.6)